

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 93 of 2015

Dated: 8th December, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s. G.R. Sponge and Power Ltd. & Anr.Appellant (s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent (s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. K. Gopal Chaudhary for R-2
Mr. Manoj Khare, SE/RAC
Ms. Swapna Seshadri for Commission

ORDER

Learned Counsel for the Respondent states that the pleadings are complete. List this matter for hearing on **21st January, 2016.** Tag to Appeal No. 44 of 2015 and batch.

**(I.J. Kapoor)
Technical Member
hcj/dk**

**(Justice Ranjana P. Desai)
Chairperson**